

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 209/15	TP 29/17	Hearing	433(e)	Ardtk International Business Ltd. Vs Nithyashree Exports Pvt. Ltd., & Others.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

DEEPA J
9242419542

Respondent No.2
Sri Vallabh K.S



Proxy counsel for petitioner is present. Counsel for respondent No.2 is present. Registry has raised some objections with regard to the compliance of provisions of I&B Code in respect of Form No.5 filed by the petitioner. Therefore, the petitioner is directed to comply the same.

For filing objections and for compliance, time granted till 20.07.2017.



MEMBER (J)



MEMBER (T)